

- (b) if so, the details thereof; and
- (c) the status of construction of Kosi Multipurpose Dam in the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) No, Sir. No agreement has been signed recently. However, during the 1st meeting of India-Nepal Joint Ministerial Commission on Water Resources (JMCWR), issues related to cooperation in water resources were discussed. Both sides agreed to expedite the completion of Detailed Project Report (DPR) of Sapta Kosi High Dam Multipurpose Project and Sun Kosi Storage-cum-Diversion Scheme in Nepal by February, 2013.

Ken Betwa Link Project

2779. SHRI BALWINDER SINGH BHUNDER: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Governments is thinking of reviewing the Ken Betwa Link Project during the Twelfth Five Year Plan;
- (b) if so, the details thereof and the manner in which the link project would be developed; and
- (c) how many district is of UP and MP would get benefit from this link project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) No Sir, National Water Development Agency (NWDA) prepared the Detailed Project Report (DPR) of Ken-Betwa link and communicated to the party States. Modifications of the proposal and final Detailed Project (Phase I and II) Report preparation were taken up by NWDA in light of observations of the concerned state and DPR of Ken Beta (Phase-I) has been completed by NWDA and sent the same to State Government of Madhya Pradesh and Uttar Pradesh. NWDA has taken up the Survey and Investigation work of Phase-II of link project. The Ken-Betwa link project has been included in the list of National, Projects.

(c) Chhattarpur, Tikamgarh and Panna District of Madhya Pradesh and Jhansi, Mahoba and Banda Districts of Uttar Pradesh will get the benefit from the Ken-Betwa link (Phase-I) project.

Agreement with Nepal for Constitution of PPDA

†2780. DR. C.P. THAKUR: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any agreement has been reached between India and Nepal on rapid constitution of the Pancheshwar Dam Development Authority (PDDA);

†Original notice of the question was received in Hindi.